

(d) the steps taken to reduce the present percentage of imported parts and system; and

(e) the time by which the MBT Arjun is proposed to be indigenously produced?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) MBT -Arjun is wholly system engineered and designed by DRDO to meet the General Staff Qualitative Requirements . In the prototype phase, some parts have necessarily to be imported for a product with high degree of technical sophistication. These will be progressively indigenised during the production phase.

(c) Power-Pack is imported from Messers MTU in Germany. Parts of Fire Control System are imported from Messers Delft Instruments Electro-Optics, Netherland and part of Gun Control System are supplied by Messers Bharat Heavy Electricals Limited out of Importation. Cost of these items are as under:-

(i) Cost of Power-Pack : Rs.100 lakhs

(ii) Cost of parts of FCS: Rs.42 lakhs

(iii) Cost of parts of GCS: Rs.68 lakhs

(d) In the last 3 to 4 years, 70% of parts of Gun Control System and 40% imported parts of Fire Control System have been indigenised. Arrangement have also been worked out for indigenious production of the imported items inclusive of MTU engine in India with appropriate technology transfer tie-ups.

(e) The MBT Arjun is expected to be bulk produced indigenously in 1996/97. It will have about 10% import content because of very high level of technological sophistication involved.

National Policy on Urban Development

*1533. DR. Y.S. RAJASEKHAR REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether a meeting of Secretary, Ministry of Urban Development and Secretaries in-charge of Urban Development of States & Union Territories was held in the recent past;

(b) if so, the broad features discussed therein;

(c) the decisions taken in regard to alleviation of urban poverty;

(d) whether the Union Government are considering to introduce a National Policy on Urban Development ; and

(e) if so, these details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir. A meeting of Secretaries of State Govts./UTs incharge of Urban Development, Housing, Water Supply and Local Self Government was held at New Delhi on 15-16 July, 1994.

(b) The broad features of the discussions related to the following items:-

1. State Urban Development Strategy sponsored by the

Planning Commission.

2. Draft Integrated Urban Poverty Alleviation Programme.
3. Draft revised guidelines for Integrated Development of Small and Medium Towns.
4. Follow up action on 74th Constitutional Amendment Act by the State Government.
5. Mid Term Appraisal of Centrally and State sponsored schemes namely; Integrated Development of Small and Medium Towns, Nehru Rozgar Yojana, Urban Basic Services for the poor, Accelerated Urban Water Supply programmes, Low Cost Sanitation, Environmental Improvement of Urban Slums, Economically Weaker Section and LIG housing and other State plan schemes.
6. Housing and HUDCO supported schemes: Model Rent Control Legislation, Model apartment ownership Bill, NRY investment in housing and real estate, development and preparation of housing action plan by states and progress of HUDCO supported schemes.

(c) A review of the existing Urban Poverty Alleviation programmes was done and need for restructuring the same was felt during the deliberations of the Meeting.

(d) and (e). Urban Development being a state subject, consultation with the State Governments and UTs would be necessary before framing any National Policy on Urban

Development. The process of such consultation has been initiated.

Construction of Staff Quarters

*1534. DR. KRUPASINDHU BHOI: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the date fixed for completion of staff quarters of Orissa Census Directorate at Bhubaneswar;

(b) whether there has been an inordinate delay in the construction of those staff quarters;

(c) if so, the reasons therefor; and

(d) the steps taken to expedite the construction of those staff quarters?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Quarters of Type-I, III and IV have been completed and handed over to the Census Department. The revised target date for handing over the Type-II quarters has been fixed for the end of June, 1995.

(b) Yes, Sir.

(c) and (d). The buildings were originally planned to be partly three storeyed and partly four-storeyed construction. However, while approving the plans, the Bhubaneswar Development Authority (BDA) restricted the permissible height to two storeys. While two storeyed construction commenced at site, simultaneously the Central Public Works Department and the Director of Census Operations pursued the matter with BDA, which finally (in October 92) cleared the construction upto 4 storeys. Thereafter con-